

SHRI SUBHAS CHANDRA BOSE PILLI: May I know from the hon. Minister the steps taken in this regard? ...*(Interruptions)*...

श्री सभापति : आप रिकॉर्ड देखिए। ...*(व्यवधान)*... रिकॉर्ड मैंने नहीं बनाया, यह पुराने ज़माने से चल रहा है।...*(व्यवधान)*... आप रिकॉर्ड देखिए। ...*(व्यवधान)*...

SHRI MALLIKARJUN KHARGE: Sir, you allow us to discuss it.

MR. CHAIRMAN: If you don't want the House to continue.... ...*(Interruptions)*... You don't want the House to continue... ...*(Interruptions)*...

You want to deprive the people of the questions and answers, then, I can adjourn the House. ...*(Interruptions)*... If you don't want.... ...*(Interruptions)*... You have been in Government for years. ...*(Interruptions)*... Please understand. ...*(Interruptions)*... The Opposition... ...*(Interruptions)*... The entire House wants the House to continue. ...*(Interruptions)*... आप लोग अपनी सीट्स पर जाइए, प्लीज़। Please go to your seats. ...*(Interruptions)*... Please go to your seats. ...*(Interruptions)*... Ask your Members to go to their seats. ...*(Interruptions)*... I have given an opportunity to all of you. ...*(Interruptions)*... इस तरह लोकतंत्र का मज़ाक नहीं करना चाहिए। ...*(व्यवधान)*... This is not the way. ...*(Interruptions)*... This is not the way. ...*(Interruptions)*... This is not the way. ...*(Interruptions)*... I don't want to take any drastic action on the first day. ...*(Interruptions)*... The House is adjourned to meet at 11 o'clock.

[Answers to Starred and Unstarred Questions (Both in English and Hindi) are available as Part-I to this Debate, published electronically on the Rajya Sabha website under the link <https://rajyasabha.nic.in/Debates/OfficialDebatesDateWise>]

The House then adjourned at three minutes past ten of the clock.

The House reassembled at eleven of the clock,

MR. DEPUTY CHAIRMAN in the Chair.

REGARDING MOTION UNDER RULE 267 TO DISCUSS HUGE AND FREQUENT INCREASE IN PETROLEUM PRICES -- *Contd.*

MR. DEPUTY CHAIRMAN: Now, the Statutory Resolution.

विपक्ष के नेता (श्री मल्लिकार्जुन खरगे): उपसभापति महोदय, हमने जो रूल 267 में नोटिस दिया था, उसमें हमने स्पष्ट कह दिया था कि आज डीज़ल और पेट्रोल के दाम दिन-पर-दिन बढ़ रहे हैं।

श्री उपसभापति : माननीय एलओपी साहब, परम्परा यह है कि आप बोलें तो बीच में न रोका जाए। माननीय चेयरमैन साहब इस पर already बता चुके हैं कि अभी मंत्रालयों पर बहस होनी है, Appropriation Bill आने वाला है, उसमें ये सारी बातें की जा सकती हैं।

श्री मल्लिकार्जुन खरगे : उपसभापति महोदय, हम तब तक wait नहीं कर सकते। डीज़ल और पेट्रोल के दाम दिन-पर-दिन बढ़ रहे हैं।

श्री उपसभापति : आप इतने अनुभवी व्यक्ति हैं।

श्री मल्लिकार्जुन खरगे : महोदय, अगर बिल आने तक हम रुक जाएंगे, तो जनता की हालत क्या होगी?

श्री उपसभापति : आप जानते हैं कि माननीय चेयरमैन साहब इस पर स्थिति स्पष्ट कर चुके हैं। मेरी भी एक सीमा है।...(व्यवधान)...

श्री आनन्द शर्मा (हिमाचल प्रदेश): उपसभापति महोदय, नियम किसलिए बने हैं, नियम किसके लिए हैं? अगर ऐसे विषयों पर चर्चा नहीं होगी तो नियम किसलिए बने हैं?

MR. DEPUTY CHAIRMAN: It cannot be discussed now. Now the Bill will be taken up. ...*(Interruptions)*... Now, the Statutory Resolution. ...*(Interruptions)*... We will take up the listed Business. ...*(Interruptions)*...

श्री मल्लिकार्जुन खरगे : महोदय, इस पर चर्चा करने की आवश्यकता है।

श्री उपसभापति : मैंने आपको बताया है कि माननीय चेयरमैन साहब इस पर स्थिति स्पष्ट कर चुके हैं। आप इतने अनुभवी सदस्य हैं, आप सारे रूल्स जानते हैं...(व्यवधान)... आप जानते हैं that Ruling of the hon. Chairman cannot be reopened. ...*(Interruptions)*... माननीय चेयरमैन के decision को reopen नहीं किया जा सकता, यह आप अच्छी तरह जानते हैं। कोई बात रिकॉर्ड पर नहीं जा रही है। हाउस के सामने मेरा आग्रह है कि आपको इस पर बोलने के लिए अवसर मिलने वाला है।...(व्यवधान)... मैंने आपको बताया कि मंत्रालयों पर बहस होनी है, अन्य अवसर आने वाले हैं। आपसे मेरा आग्रह है कि इस बिल को लें और सदन की कार्यवाही को चलने दें।...(व्यवधान)... Now, the Statutory Resolution. आप जानते हैं कि माननीय चेयरमैन साहब ने जो कहा, उस डिस्सीज़न को हम reopen नहीं कर सकते उनकी रूलिंग फाइनल है। उन्होंने स्थिति स्पष्ट कर दी है। The Statutory Resolution and the Arbitration and

Conciliation (Amendment) Bill, 2021, to be discussed together. ...(*Interruptions*)... श्री के.के. रागेश, वे उपस्थित नहीं हैं। मैं आग्रह करूंगा कि कृपया शांत रहें।...(**व्यवधान**)... श्री बिनोय विस्वम ...(**व्यवधान**)... श्री शक्तिसिंह गोहिल जी, कृपया आप अपनी सीट पर जाएं, Statutory Resolution मूव करें। ...(**व्यवधान**)... माननीय सदस्य अपनी जगह पर जाएं और हाउस को चलने दें। ...(**व्यवधान**).. आपकी कोई बात रिकॉर्ड पर नहीं जा रही है। आप जानते हैं कि माननीय चेयरमैन के decision को reopen नहीं किया जा सकता है। कृपया सदन की कार्यवाही को चलने दें। मेरा आग्रह है कि वेल से अपनी सीट पर जाएं।...(**व्यवधान**)... सदन की कार्यवाही एक बजे तक के लिए स्थगित की जाती है।

The House then adjourned at four minutes past eleven of the clock.

*The House reassembled at one of the clock,
THE VICE-CHAIRMAN (SHRIMATI VANDANA CHAVAN) in the Chair.*

THE VICE-CHAIRMAN (SHRIMATI VANDANA CHAVAN): Now, we shall take up the Statutory Resolution. ...(*Interruptions*)...

श्री सैयद नासिर हुसैन (कर्नाटक): मैडम,.....(**व्यवधान**).... एक प्रस्ताव रखा गया था.....(**व्यवधान**).... बातचीत करने के लिए(**व्यवधान**).... पेट्रोल, डीज़ल और गैस का.....(**व्यवधान**).... उसका क्या हुआ?

THE VICE-CHAIRMAN (SHRIMATI VANDANA CHAVAN): So, let us adjourn the House for fifteen minutes. ...(*Interruptions*)... We will adjourn the House for fifteen minutes. The House is adjourned till 1.15 p.m.

The House then adjourned at one minute past one of the clock.

*The House reassembled at fifteen minutes past one of the clock,
THE VICE-CHAIRMAN (SHRIMATI VANDANA CHAVAN) in the Chair.*

श्री जयराम रमेश (कर्नाटक): मैडम, प्याज़ के दाम बढ़ रहे हैं। ...(**व्यवधान**)...

THE VICE-CHAIRMAN (SHRIMATI VANDANA CHAVAN): We will wait till the Chairman or the Deputy Chairman comes. So, we are adjourning the House till 1.30 p.m. The House is adjourned till 1.30 p.m.

The House then adjourned at sixteen minute past one of the clock.

*The House reassembled at thirty minutes past one of the clock,
THE VICE-CHAIRMAN (SHRIMATI VANDANA CHAVAN) in the Chair.*

ANNOUNCEMENT BY THE CHAIR

श्री जयराम रमेश (कर्नाटक): मैडम, महिलाओं पर अत्याचार हो रहा है।...**(व्यवधान)**...

THE VICE-CHAIRMAN (SHRIMATI VANDANA CHAVAN): Now, I am going to say something. I am sure, this is a happy news for all the Members. Hon. Members, on the request received from many Members from various parties, hon. Chairman has decided that from tomorrow, Tuesday, the 9th March, 2021, the sitting of Rajya Sabha will commence from 11.00 a.m. up to 6.00 p.m., as per usual timings of the House. The Members will be seated in the Rajya Sabha Chamber and the Galleries only, with some distancing. Details of the sitting plan will be intimated to the Members today.

The House stands adjourned to meet at 11.00 a.m. on Tuesday, the 9th March, 2021.

The House then adjourned at thirty-one minutes past one of the clock till eleven of the clock on Tuesday, the 9th March, 2021